

Post Offer Public Announcement to the Shareholders of**AMIT SPINNING INDUSTRIES LIMITED**

Regd. Office: Lotus House, 5th Floor, 33-A, New Marine Lines, Mumbai- 400020

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of the Acquirer, Spentex Industries Limited (referred to as the "Acquirer"), having its Registered Office at A-60, Okhla Industrial Area, Phase II, New Delhi-110020 in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto and read with observations made by SEBI vide its letter no. CFD/DCR/TO/MM/692157/06 dated June 15, 2006.

This Announcement is in continuation of and should be read in conjunction with the PA published on March 02, 2006 the Corrigendum to the PA published on June 24, 2006 and Letter of Offer dated June 26, 2006.

1. Name of the Target Company : AMIT SPINNING INDUSTRIES LIMITED
2. Name of Acquirer : SPENTEX INDUSTRIES LIMITED
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LIMITED
4. Name of Registrar to the offer : BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED

5. Offer Details:

- a) Date of Opening of the Offer : WEDNESDAY JULY 05, 2006
- b) Date of Closure of the Offer : MONDAY JULY 24, 2006

6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 11.00		Rs. 11.00	
2.	Shareholding of Acquirer before MOU/PA	No. of Shares Nil	% —	No. of Shares Nil	% —
3.	Shares acquired by way of MOU or Market Purchases or Preferential allotment	No. of Shares 1,81,70,667	% 44.14	No. of Shares 1,81,70,667	% 44.14
4.	Shares acquired in the open Offer	No. of Shares 82,33,934	% 20	No. of Shares 27,88,009	% 6.77
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 9,05,73,274/-		Rs 3,06,68,099/-	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of acquirer (2+3+4+6)	No. of Shares 2,64,04,601	% 64.14	No. of Shares 2,09,58,676	% 50.91
8.	Pre and Post Offer shareholding of Public	Pre Offer 1,29,23,811	Post Offer 1,47,65,066	Pre Offer 1,29,23,811	Post Offer 2,02,10,991

7. Status of the Escrow Account, whether released or not:

- Rs 226.50 lacs i.e 25% of the total consideration payable in the Open Offer was kept with ING Vysya Bank as a fixed deposit with lien marked in favour of Chartered Capital And Investment Limited (Manager to the Offer). The lien was discharged on 5th August, 2006.

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : One, and the same being examined/ resolved. This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Board of Directors of the Spentex Industries Limited i.e Acquirer accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer under the Regulations.



Issued by Manager to the Offer

On behalf of the Acquirer

Chartered Capital and Investment Limited

13, Community Centre, East of Kailash, New Delhi-110 065

Tel: (011) 26419079, 26218274

Fax: (011) 26219491 Contact Person: **Mr. Amit Mehta**

Email: delhi@charteredcapital.net & charteredcapital@gmail.com

Date: August 28, 2006

Place: New Delhi